

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NOS. 2066-2067 OF 2009

NARENDER KUMAR

Appellant (s)

VERSUS

STATE(N.C.T.OF DELHI)

Respondent(s)

(With office report)

Date: 18/05/2012 These Appeals were called on for hearing
today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Appellant(s) Mr. Dharmendra Kumar Sinha, Adv.(N/P)

For Respondent(s) Ms. Rekha Pandey, Adv.
 Ms. Gargi Khanna, Adv.
 Mr. B.V. Balram Das, Adv.
 for Mrs. Anil Katiyar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the appellant did not
turn up yesterday when the matter was heard.
Even today, he is not present in Court. The
appellant is on bail. Thus, in the facts and
circumstances of this case, we request Mr. Yakash
Anand, learned counsel, to assist this Court in
this matter. Let a copy of the appeal paper book
shall be served upon him today itself.

List these cases on 21st May, 2012.

(VINOD LAKHINA)
Court Master

(M.S. NEGI)
Court Master